

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

Regn. NO. 1315(T) OF 1986

SP Pandey vs. Union of India

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	21-11-86	Hon S. Zaker Hasan. VC. Hon. Ajay Johni, AM. Sri. Viveka Kandel for applicant Sri. Lalji Sinha for respondents Put up on 19-12-86. In the meantime written statement may be filed. VC. AM.	Office - Reports 1- O/S NO-6 of OS received on transfer from D.J. Gopalpur. 2- Cause of Action Recovery of deducted amount. 3- Position at the stage of transfer. (i) W.S. not filed (ii) Pending for further order 4- Notice issued to both the parties by regd. post 5- No undelivered regd. cover return back so far. Submitted for order. Mhm's 19/11/86 or In compliance with Hon Tribunal order dt. 21/11/86, no W.S has been filed so far. Submitted. R 15/12/86
	19-12-86	Hon. Ajay Johni — AM. Hon. G. S. Sharma — JM. Sri. Viveka Kandel for the applicant and Sri. Anil Shekhar are present. Sri. Viveka Kandel informs that the claim of the plaintiff has been set out of the court and the plaintiff is no more interested in prosecuting his suit. This, the suit having become infructuous, is dismissed. AM. JH.	